## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:3029 ANSWERED ON:15.03.2011 NATIONAL COUNCIL FOR MEDIA Ponnam Shri Prabhakar

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government proposes to set up a National Council/Committee to monitor the news being telecast through the electronic media;

(b) if so, the details thereof;

(c) the proposed composition of the said council/committee; and

(d) the time by which it is likely to be set up?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI C. M. JATUA)

(a) to (c) The Ministry has already constituted an Inter Ministerial Committee (IMC) comprising members from Ministries of Home Affairs, Defence, External Affairs, Law, Women & Child Development, Health and Family Welfare and Advertising Standards Council of India (ASCI) to look into cases of violation of programme and advertisement code prescribed under the Cable Television Networks (Regulation) Act 1995, and rules framed thereunder. IMC meets regularly and makes suitable recommendations for appropriate action in case of violation of programme and advertisement code. The News Broadcasters Association (NBA) an industry body representing the news and current affairs channels, has also established a self-regulatory mechanism through a body called the News Broadcasting Standards Redressal Authority to look into specific complaints of violations by news channels.

(d) Does not arise.